

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-219-2020****IN****LD-VC-CW-164-2020**

Shirish Kamat

... Petitioner

Vs

The State of Goa &amp; Ors.

... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Shri Manish Salkar, Government Advocate for the Respondent No.1.

Shri Parag Rao with Shri Vithal Naik, Advocates for the Respondents  
No.3,4,6,14,21.

Ms. Asha Desai, Advocate for the Respondents No.8 to 10.

**Coram : DAMA SESHADRI NAIDU, J.****Date : 14 December 2020****P.C. :**

Respondents no.9,12,27 & 28 have died. Now, the petitioner has filed this application to bring on record the legal representatives of those deceased respondents.

2. Heard.

3. For the reasons mentioned in the application, I allow it. The Registry will issue notice to the newly added respondents returnable on 11.01.2021.

**DAMA SESHADRI NAIDU, J.**

NH